

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4070  
ANSWERED ON:03.08.2009  
EVALUATION OF MODERNISATION AND UPGRADATION OF ITIS/ITCS  
Dubey Shri Nishikant

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the funds allocated, released and expenditure incurred for the modernisation and upgradation of Industrial Training Institutes (ITIs) / Industrial Training Centres (ITCs) in the country, State-wise;
- (b) whether the said funds are properly utilised by the State Governments;
- (c) if not, the reasons therefor alongwith the steps taken by the Union Government for optimum utilisation of said funds;
- (d) whether the Union Government has any mechanism for proper monitoring and evaluation of works of modernisation and upgradation of ITIs/ITCs; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a) Upgradation of Government Industrial Training Institutes (ITIs) has been taken up under the following schemes:
1. Upgradation of 100 Government ITIs into Centres of Excellence (CoE).
  2. Externally aided Vocational Training Improvement Project (VTIP) covering up-gradation of 400 Government ITIs.
  3. Upgradation of 1396 Government ITIs through Public Private Partnership (PPP) mode, wherein 600 ITIs have been taken up for upgradation, so far.

State-wise statement indicating the funds allocated, released and expenditure incurred under the above schemes is attached at Annex I.

Under the above schemes, only Government ITIs have been taken up for upgradation. No funds have been considered for privately owned Industrial Training Centres (ITCs).

(b) & (c): Yes, Madam. Under the schemes for 'Upgradation of 100 Government ITIs into Centres of Excellence (CoE)' and externally aided Vocational Training Improvement Project (VTIP), the funds are released to respective State Governments, in instalments, based on utilisation certificates of earlier released funds. As regards upgradation of 1396 ITIs through PPP mode, central fund as 'interest free loan' is released directly to the IMC Society of ITIs and not to the State Government and is being properly utilized for the purpose of upgradation of ITI.

(d) & (e): Yes, Madam. The schemes are monitored continuously by National Steering Committee (NSC) and National Implementation Cells / Units specially set up for this purpose through various meetings, national workshops and video conferencing with the State Governments on each of the above schemes. Further, senior officials from the Ministry, as area officers, visit the States / UTs on regular basis to verify the status on the ground. Also, under Vocational Training Improvement Project (VTIP), overall progress on implementation in the States /UTs is reviewed periodically, twice in a year, through Joint Review Mission (JRM) held jointly by the Ministry, the World Bank and the State Governments. Also, at the State level, the schemes are monitored by State Steering Committees and State Implementation Cells / Units.